

**Central Administrative Tribunal
Principal Bench**

**MA 4535/2017
In
OA 4381/2017**

New Delhi this the 22nd day of January, 2018

Hon'ble Sh. Raj Vir Sharma, Member (J)

1. Mr. Rajender (Aged about 33 years)
Group 'D' Employee
S/o late Shri Dharmveer
(Aged about 60 years at the time of death)
Ex-Safai Karamchari,
LNJP Narayan Hospital, New Delhi
R/o 16/16, Kalyan Puri, Delhi-110091 .. Applicant

(By Advocate: Sh. D.K. Chopra)

Government of NCT of Delhi through its
Chief Secretary
Delhi Secretariat
I.P. Estate, New Delhi. .. Respondents

**(through: Deptt. Rep. Sh. Deepak Kumar with Sh. R P Lamba,
A.S.O on behalf of respondents)**

ORDER (ORAL)

Departmental representative Sh. Deepak Kumar, A.S.O, has appeared and submitted that department has issued a letter dated 19.01.2018, a perusal of which reveals that Competent Authority has acceded to the proposal to place the case of the applicant for consideration for appointment on compassionate grounds before the Screening Committee during the next meeting.

2. In view of the above, learned counsel for the applicant submitted that the applicant is withdrawing this M.A. as well as O.A. Accordingly, MA and OA are dismissed as withdrawn.

**(Raj Vir Sharma)
Member (J)**

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